

Nomination of cases by Hon'ble the Acting Chief Justice on 18.07.2016

Sl no.	Case details	Nominated to-	File delivered in section
Full Bench			
1	Second Appeal – 1684/1977	“Hon'ble Mr. Justice Arun Tandon nominated to presided the Bench”	Second Appeal Section on 19.07.2016
DB of Hon....., J			
2	Spl. Appeal – 1156/2011	Hon'ble Krishna Murari, J.	Special Appeal Section on 18.07.2016
3	CrI. Appeal – 3649/2008	Hon'ble Ramesh Sinha, J.	Criminal Appeal Section on 19.07.2016
4	Capital Case – 4810/2014 with CrI. A. (U/S 372 Cr. P. C.) - 3330/2015	Hon'ble A. K. Tripathi, J.	Govt. Appeal Section on 19.07.2016
5	Special Appeal Defective – 443/2016	Hon'ble Krishna Murari, J.	Court No. 3 on 18.07.2016
Bench Comprising			
6	CrI. Appeal – 4924/2011	Hon'ble A. K. Tripathi, J. and Hon'ble P. K. Srivastava, J.	Criminal Appeal Section on 19.07.2016
7	CrI. Appeal – 1243/2013	Hon'ble A. K. Tripathi, J. and Hon'ble Bachchoo Lal, J.	Criminal Appeal Section on 19.07.2016
8	CrI. Appeal – 3017/2011 with CrI. Appeal – 3016/2011 with CrI. Appeal – 2676/2011 (Nominated on 15.07.2016)	Hon'ble A. K. Tripathi, J. and Hon'ble Bachchoo Lal, J.	Criminal Appeal Section on 19.07.2016
9	CrI. Appeal – 3668/2005 with CrI. Appeal – 4173/2005	Hon'ble Vikram Nath, J. and Hon'ble Pratyush Kumar, J. (alongwith connected)	Criminal Appeal Section on 19.07.2016
10	CrI. Appeal – 7069/2010 with CrI. Appeal – 6873/10 (Nominated on 15.07.2016)	Hon'ble Vikram Nath, J. and Hon'ble N. A. Moonis, J.	Criminal Appeal Section on 19.07.2016
11	W. P. - 68981/2015 (Modification Applplication)	Hon'ble Tarun Agarwala, J. and Hon'ble Raghvendra Kumar, J.	Writ C-II Section on 19.07.2016
Hon....., J.			
12	CrI. Revision – 1347/2016 with CrI. M. A. - 4341/2016 with CrI. M. A. - 44707/2014	Hon'ble Suneet Kumar, J. (alongwith connected)	Criminal Revision Section on 18.07.2016

13	W. P. - 68666/2005 (Nominated on 15.07.2016)	Hon'ble M. K. Gupta, J.	Writ A-II Section on 19.07.2016
14	C. P. - 26/1996	Hon'ble S. P. Kesarwani, J.	Company Section on 19.07.2016
15	W. P. - 32045/2016	Hon'ble Yashwant Varma, J.	Computer Fresh Section on 18.07.2016
Appropriate Court dealing with such matters			
16	CrI. W. P. - 16221/2016	Appropriate Court dealing with such matters	Computer Fresh Section on 18.07.2016
Special Order			
17	Contempt – 3226/2016 with S. A. - 373/2014	“Lay/list alongwith connected matter before Hon'ble V. K. Misra, J. for final disposal.”	Contempt Section on 19.07.2016

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.(LISTING)
19/07/2016